

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA  
:: HYDERABAD ::**

**SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD – II BASIC COURSE (4<sup>th</sup> SPELL) - Nomination of 41 Junior Civil Judges to undergo Practical Training for a period of two months i.e., from 01.04.2024 to 06.06.2024 (including summer vacation for one week) at the District Head Quarters (Erstwhile Districts) and Final Reflective and Integrated Learning for a period of two months i.e., from 07.06.2024 to 06.08.2024 at Telangana State Judicial Academy, Secunderabad – Relief Arrangements – ORDERS – ISSUED.**

**READ:**

1. G.O.Ms.No.71, Law (LA & J-Home Court.A2) Department, dated 18.10.2021, Government of Telangana.
2. High Court's Proceedings Roc.No.3573/2021-B.Spl, dated 15.11.2021.
3. High Court's Proceedings Roc.No.3573/2021-B.Spl, dated 04.07.2022.
4. High Court's Proceedings Roc.No.3573/2021-B.Spl, dated 06.09.2022.
5. High Court's Proceedings Roc.No.3573/2021-B.Spl, dated 27.12.2022.
6. High Court's Proceedings Roc.No.3573/2021-B.Spl, dated 17.03.2022.
7. High Court's Circular Roc.No.5523/WRC, dated 25.11.2003.
8. Letter ROC.No.952-2021 / 2024 / TSJA - Sec'bad, dated 07.03.2024 from the Director, Telangana State Judicial Academy, Secunderabad.

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**ORDER ROC.NO.3573/2021-B.SPL., DATED: 23.03.2024**

**The High Court is pleased to pass the following order:**

The following **41** Junior Civil Judges mentioned in Column No.2, are hereby nominated for II Basic Course (4<sup>th</sup> Spell) to undergo Practical Training for a period of two months i.e., from 01.04.2024 (Monday) to 06.06.2024 (Thursday) (including summer vacation for one week) at the District Head Quarters (Erstwhile Districts) and Final Reflective and Integrated Learning for a period of two months i.e., from 07.06.2024 (Friday) to 06.08.2024 (Tuesday) at Telangana State Judicial Academy, Secunderabad. The nominated officers are directed to handover charge of their post(s) to the officers mentioned against their names in Column No.3, and proceed to report before the Principal District & Sessions Judge of the concerned (Erstwhile) Districts on 01.04.2024 (Monday) by 9:00 a.m. **(Annexure enclosed).**

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED AS FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	Ms. Rallabandi Santhilatha, Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Acts -cum- V Additional Junior Civil Judge, Khammam.	Special Judicial Magistrate of First Class (Mobile) under PCR Act -cum- IV Additional Junior Civil Judge, Khammam.

2.	Ms. Hemalatha .M, II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Karimnagar.	I Additional Junior Civil Judge -cum - I Additional Judicial Magistrate of First Class (Juvenile Court), Karimnagar.
3.	Sri Mohammad Asadulla Shareef, Junior Civil Judge -cum- Judicial Magistrate of First Class, Luxettipet, Mancherial District.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Mancherial.
4.	Sri Aravapalli Krishna Thej, Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class, Husnabad, Siddipet District.	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, Husnabad.
5.	Sri Arun Kumar Naram, Junior Civil Judge -cum- Judicial Magistrate of First Class, Metpalli.	Junior Civil Judge -cum-Judicial Magistrate of First Class, Korutla.
6.	Smt. Ch. Narmada, I Additional Junior Civil Judge -cum - I Additional Metropolitan Magistrate, Rangareddy District at LB Nagar.	Principal Junior Civil Judge -cum- Metropolitan Magistrate, Rangareddy District at L.B. Nagar. .
7.	Ms. Boddikurapati Sai Naga Suma Bala, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Miryalguda, Nalgonda District.	II Additional Junior Civil Judge-cum- II Additional Judicial Magistrate of First Class, Miryalguda.
8.	Ms. Paladugula Alekhya, Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Huzurabad.	I Additional Junior Civil Judge - cum - I Additional Judicial Magistrate of First Class, Huzurabad
9.	Smt. Arramraju Sucharitha, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Kothagudem, Badradi Kothagudem District.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Badradi Kothagudem.
10.	Sri Jithendar Thoutam, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Jagtial.	Principal Junior Civil Judge - cum - Judicial Magistrate of First Class, Jagtial
11.	Ms. Narregudem Saswatha, Prl. Rent Controller, City Small Causes Court, Secunderabad -cum-XVII Assistant Judge, City Civil Court, Secunderabad.	XI Assistant Judge, City Civil Court, Secunderabad.
12.	Smt. S.Shirisha, Junior Civil Judge -cum- Judicial Magistrate of First Class, Atmakur Wanaparthy District.	II Additional Junior Civil Judge-cum- II Additional Judicial Magistrate of First Class (Juvenile Court), Wanaparthy.

13.	Smt. Farheen Begum, Junior Civil Judge -cum- Judicial Magistrate of First Class, Kosigi, Narayanpet District.	Principal Junior Civil Judge - cum- Judicial Magistrate of First Class, Narayanpet.
14.	Sri Chirag Mehta, III Additional Junior Civil Judge-cum- III Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Malkajgiri.	II Additional Junior Civil Judge-cum- II Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kushaiguda.
15.	Smt. Sushma Madamanchi, V Metropolitan Magistrate -cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.	VI Metropolitan Magistrate -cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad
16.	Sri Vaddi Hari Kumar, Special Judicial Magistrate of First Class for Trial of Cases under Telangana Prohibition and Excise Act -cum- II Additional Junior Civil Judge, Mahabubnagar.	III Additional Junior Civil Judge - cum - III Additional Judicial Magistrate of First Class, Mahabubnagar.
17.	Sri Ankit Sarwa, II Additional Junior Civil Judge -cum- XIII Additional Metropolitan Magistrate, Rajendranagar, Rangareddy District.	I Additional Junior Civil Judge - cum - XII Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar.
18.	Sri Jitin Kumar, Junior Civil Judge -cum- Judicial Magistrate of First Class, Khanapur, Nirmal District.	Principal Junior Civil Judge - cum - Judicial Magistrate of First Class, Nirmal
19.	Sri R.V.S.S. Midhun Teja, II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Kollapur, Nagarkurnool District.	II Additional Junior Civil Judge-cum- II Additional Judicial Magistrate of First Class (Juvenile Court), Nagarkurnool.
20.	Smt. Shreewani Kasullah, Special Judicial Magistrate of First Class for trial of Cases under Telangana Prohibition and Excise Act -cum- II Additional Junior Civil Judge, Nalgonda.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class (Juvenile Court), Nalgonda.
21.	Sri Nagularapu Keerthi Simha, VII Assistant Judge, City Civil Court, Hyderabad.	IX Assistant Judge, City Civil Court, Hyderabad.
22.	Ms. Jyothsna Gunti, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Court, Kollapur, Nagarkurnool District.	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Mobile Court), Nagarkurnool.

23.	Sri D.Ganesh, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Godavarkhani, Peddapally District.	II Additional Junior Civil Judge -cum - II Additional Judicial Magistrate of First Class, Godavarikhani.
24.	Smt. Jyothirmai Kakumani, Junior Civil Judge -cum- Judicial Magistrate of First Class, Vemulawada.	I Additional Junior Civil Judge - cum - I Additional Judicial Magistrate of First Class (Juvenile Court), Rajanna Sircilla
25.	Smt. Bollepally Sadhana, XXII Assistant Judge, City Civil Court, Hyderabad.	XX Assistant Judge, City Civil Court, Hyderabad
26.	Smt. Deepti Vemula, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Armoor.	II Additional Junior Civil Judge - cum- II Additional Judicial Magistrate of First Class, Nizamabad.
27.	Sri Bathala Ravikumar, Principal Junior Civil Judge - cum- Judicial Magistrate of First Class, Wanaparthy.	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Wanaparthy.
28.	Ms. G.Sashee, Special Judicial Magistrate of First Class for trial of Cases under Telangana Prohibition and Excise Act-cum- IV Additional Junior Civil Judge, Warangal at Hanumakonda.	III Additional Junior Civil Judge - cum- III Additional Judicial Magistrate of First Class, Warangal at Hanumakonda.
29.	Ms. Jabiseti Sowkhya, Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class, Mobile Court, Mulugu.	Principal Junior Civil Judge - cum- Judicial Magistrate of First Class (Juvenile Court), Mulugu.
30.	Ms.Gedam Swathi, II Addl. Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Huzurabad, Karimnagar District.	I Additional Junior Civil Judge - cum - I Additional Judicial Magistrate of First Class, Huzurabad
31.	Sri Arava Praveen, Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Rajanna Sircilla.	I Additional Junior Civil Judge - cum - I Additional Judicial Magistrate of First Class, (Juvenile Court), Rajanna Sircilla
32.	Sri Banothu Sriram, Junior Civil Judge -Cum- Judicial Magistrate of First Class, Kodangal, Vikarabad District.	Junior Civil Judge-cum- Judicial Magistrate of First Class, Pargi.
33.	Smt. Shivaleela .S, Prl. Junior Civil Judge-cum-Prl.Judicial Magistrate of First Class, Tandur.	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, Vikarabad.

34.	Smt. B.Kalpana, I Additional Junior Civil Judge -cum- Special Judicial Magistrate of First Class (Mobile Court), Medak.	Principal Junior Civil Judge - cum- Judicial Magistrate of First Class (Juvenile Court), Medak.
35.	Smt. Shaik Ayesha Sareen, Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Sathupalli, Khammam District.	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, <b>Sathupally</b> .
36.	Smt. B.Revathi, XXI Assistant Judge, City Civil Court, Hyderabad.	X Assistant Judge, City Civil Court, Hyderabad
37.	Smt. Rajitha Gopu, X Metropolitan Magistrate -cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.	XII Metropolitan Magistrate -cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad
38.	Smt. Moola Swathi Goud, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Manthani, Peddapally District.	II Additional Junior Civil Judge -cum - II Additional Judicial Magistrate of First Class, Godavarikhani.
39.	Sri Kotha Ravi, III Additional Junior Civil Judge -cum- III Additional Metropolitan Magistrate, Rangareddy District at L.B.Nagar.	II Additional Junior Civil Judge - cum - II Additional Metropolitan Magistrate, (Juvenile Court), Rangareddy District at LB Nagar.
40.	Smt. D.Upanishadwani, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Mancherial.	II Additional Junior Civil Judge - cum - II Additional Judicial Magistrate of First Class, Mancherial
41.	Smt. K.Dhana Lakshmi, Junior Civil Judge -cum- Judicial Magistrate of First Class, Andole at Jogipet, Sangareddy District.	I Additional Junior Civil Judge -cum - I Additional Judicial Magistrate of First Class (Juvenile Court), Sangareddy

The Principal District and Sessions Judge of the respective District/Unit Headquarters are directed to permit the trainee officers to attend different Courts and different sections of the Courts in their District/Unit Headquarters to learn the work by observation of the same.

The trainee officers are further directed to report at the Telangana State Judicial Academy, Secunderabad on 07.06.2024 (Friday) i.e., after completion of their Practical Training at the District Headquarters.

***The Officer mentioned at Sl.No.36 who is on Earned Leave till 07.04.2024 is directed to attend the training w.e.f, 08.04.2024 instead of 01.04.2024 at the District Headquarters.***



The officers mentioned in Column No.3, will be full additional charge of the post and also the post(s) for which the nominated officers are holding full additional charge if any, during the period of absence of the above said officers while undergoing basic training.

In case, the officers mentioned in Column No.3, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judge/Unit Head, shall make alternative in-charge arrangements and intimate the same to the High Court.

On return from the said Basic Training Programme, the officers mentioned in Column No.2 will assume charge of their regular post and also the post(s), if any, for which they are holding full additional charge from the officers mentioned in Column No.3.

Further, the officers mentioned in Column No.3 are hereby directed to conduct Court Proceedings of the FAC Court(s) atleast once in a week vide High Court's Circular 7<sup>th</sup> read above.

The above trainee Junior Civil Judges will be under the control of the respective District Heads during Practical training from 01.04.2024 (Monday) to 06.06.2024 (Thursday) and will be under the control of Director, Telangana State Judicial Academy, Secunderabad during Final Reflective and Integrated Learning for a period of two months i.e., from 07.06.2024 (Friday) to 06.08.2024 (Tuesday).

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the training programme before the Principal District & Sessions Judge of concerned Districts.
  2. **The nominated officers are entitled only for actual journey time.**

  
23/3/24  
**REGISTRAR GENERAL**  
**FAC.REGISTRAR(VIGILANCE)**

**To**

1. The officers and in-charge officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. The Chief Judge, City Small Causes Court, Hyderabad.
7. The Principal Special Judge for C.B.I. Cases, Hyderabad.
8. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
9. **THE PRL. DISTRICT AND SESSIONS JUDGES / I ADDITIONAL DISTRICT AND SESSIONS JUDGES / DISTRICT TREASURY OFFICERS:**
  - 1) Adilabad
  - 2) Mancherial
  - 3) Nirmal

- |                             |                              |                      |
|-----------------------------|------------------------------|----------------------|
| 4) Kumuram Bheem - Asifabad | 5) Karimnagar                | 6) Jagtial           |
| 7) Rajanna Sircilla         | 8) Peddapalli                | 9) Khammam           |
| 10) Badradri Kothagudem     | 11) Mahabubnagar             | 12) Jogulamba Gadwal |
| 13) Wanaparthy              | 14) Narayanpet               | 15) Nagarkurnool     |
| 16) Sangareddy              | 17) Medak                    | 18) Siddipet         |
| 19) Nalgonda                | 20) Suryapet                 | 21) Yadadri Bhongir  |
| 22) Nizamabad               | 23) Kamareddy                | 24) Rangareddy       |
| 25) Medchal-Malkajgiri      | 26) Vikarabad                | 27) Hanumakonda      |
| 28) Warangal                | 29) Jangaon                  | 30) Mahabubabad      |
| 31) Mulugu                  | 32) Jayashankar Bhupalapally |                      |

10. The Pay and Accounts Officer, Hyderabad.

11. The District Treasury Officer, Rangareddy District at Exhibition Grounds, Nampally, Hyderabad.

12. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.

13. **THE SECTION OFFICERS :**

- |                            |                     |                     |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell   | c) E-Section        |
| d) Work Review Cell        | e) O.P.Cell         | f) B-Section        |
| g) Accounts Section        | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

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## ANNEXURE

Practical Training for 41 Junior Civil Judges at the erstwhile District Head Quarters for Two Months from 01.04.2024 to 06.06.2024 (including summer vacation for one week)

Sl. No.	Name of the Judicial Officer	Allotted Districts
1.	1. Ms. Rallabandi Santhilatha, Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Acts -cum- V Additional Junior Civil Judge, Khammam.	<b>Khammam</b>
	2. Smt. Shaik Ayesha Sareen, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Sathupalli, Khammam District.	
	3. Smt. Arramraju Sucharitha, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Kothagudem, Badradri Kothagudem District.	
2.	1. Smt. Ch. Narmada, I Additional Junior Civil Judge-cum-I Additional Metropolitan Magistrate, Rangareddy District at L.B. Nagar.	<b>Ranga Reddy</b>
	2. Sri Ankit Sarwa, II Additional Junior Civil Judge -cum- XIII Additional Metropolitan Magistrate, Rajendranagar, Rangareddy District.	
	3. Sri Kotha Ravi, III Additional Junior Civil Judge -cum- III Additional Metropolitan Magistrate, Rangareddy District at L.B.Nagar.	
	4. Sri Chirag Mehta, III Additional Junior Civil Judge-cum- III Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Malkajgiri.	
	5. Sri Banothu Sriram, Junior Civil Judge -Cum- Judicial Magistrate of First Class, Kodangal, Vikarabad District.	
	6. Smt. Shivaleela .S, Prl. Junior Civil Judge-cum-Prl.Judicial Magistrate of First Class, Tandur.	
3.	1. Ms. Boddikurapati Sai Naga Suma Bala, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Miryalguda, Nalgonda District.	<b>Nalgonda</b>
	2. Smt. Shreewani Kasullah, Special Judicial Magistrate of First Class for trial of Cases under Telangana Prohibition and Excise Act -cum- II Additional Junior Civil Judge, Nalgonda.	
4.	1. Ms. Paladugula Alekhya, Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Huzurabad.	<b>Karimnagar</b>
	2. Sri Jithendar Thoutam, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Jagtial.	



	3.	Sri D.Ganesh, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Godavarkhani, Peddapally District.	
	4.	Ms.Gedam Swathi, II Addl. Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Huzurabad, Karimnagar District.	
	5.	Smt. Moola Swathi Goud, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Manthani, Peddapally District.	
	6.	Ms. Hemalatha .M, II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Karimnagar.	
	7.	Sri Arun Kumar Naram, Junior Civil Judge -cum- Judicial Magistrate of First Class, Metpalli.	
	8.	Smt. Jyothirmai Kakumani, Junior Civil Judge -cum- Judicial Magistrate of First Class, Vemulawada.	
	9.	Sri Arava Praveen, Principal Junior Civil Judge -cum-Judicial Magistrate of First Class, Rajanna Sircilla.	
5.	1.	Sri Vaddi Hari Kumar, Special Judicial Magistrate of First Class for Trial of Cases under Telangana Prohibition and Excise Act -cum- II Additional Junior Civil Judge, Mahabubnagar.	<b>Mahabubnagar</b>
	2.	Sri R.V.S.S. Midhun Teja, II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Kollapur, Nagarkurnool District.	
	3.	Ms. Jyothsna Gunti, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Court, Kollapur, Nagarkurnool District.	
	4.	Sri Bathala Ravikumar, Principal Junior Civil Judge - cum- Judicial Magistrate of First Class, Wanaparthy.	
	5.	Smt. S.Shirisha, Junior Civil Judge -cum- Judicial Magistrate of First Class, Atmakur Wanaparthy District.	
	6.	Smt. Farheen Begum, Junior Civil Judge -cum- Judicial Magistrate of First Class, Kosigi, Narayanpet District.	
6.	1.	Smt. Deepti Vemula, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Armoor.	<b>Nizamabad</b>
7.	1.	Ms. G.Sashee, Special Judicial Magistrate of First Class for trial of Cases under Telangana Prohibition and Excise Act-cum- IV Additional Junior Civil Judge, Warangal at Hanumakonda.	<b>Warangal</b>
	2.	Ms. Jabisetti Sowkhya, Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class, Mobile Court, Mulugu.	

8.	1.	Smt. D.Upanishadwani, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Mancherial.	<b>Adilabad</b>
	2.	Sri Mohammad Asadulla Shareef, Junior Civil Judge -cum- Judicial Magistrate of First Class, Luxettipet.	
	3.	Sri Jitin Kumar, Junior Civil Judge -cum- Judicial Magistrate of First Class, Khanapur, Nirmal District.	
9.	1.	Smt. K.Dhana Lakshmi, Junior Civil Judge -cum- Judicial Magistrate of First Class, Andole at Jogipet, Sangareddy District.	<b>Sangareddy</b>
	2.	Smt. B.Kalpana, I Additional Junior Civil Judge -cum- Special Judicial Magistrate of First Class (Mobile) Court, Medak.	
	3.	Sri Aravapalli Krishna Thej, Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class, Husnabad, Siddipet District.	
10.	1.	Smt. Sushma Madamanchi, V Metropolitan Magistrate -cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.	<b>Hyderabad</b>
	2.	Smt. Bollepally Sadhana, XXII Assistant Judge, City Civil Court, Hyderabad.	
	3.	Smt. Revathi .B, XXI Assistant Judge, City Civil Court, Hyderabad.	
	4.	Smt. Rajitha Gopu, X Metropolitan Magistrate -cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.	
	5.	Sri Nagularapu Keerthi Simha, VII Assistant Judge, City Civil Court, Hyderabad.	
	6.	Ms. Narregudem Saswatha, Prl. Rent Controller, City Small Causes Court, Secunderabad - cum-XVII Assistant Judge, City Civil Court, Secunderabad.	

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